

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 02

IA(I.B.C)/ 406(MB)2024 IN C.P. (IB)/875(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **Bank Of Maharashtra Limited**

**Vs**

**Sheetal Thakur**

**For Petitioner** : Adv. Abhishek Samant

**For Personal Guarantor** : None Present

**For RP** : Adv. Harshvardhan G. Khambete

**Section 95(1) of IBC**

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**ORDER**

**IA 406/2024**

This is an application filed by RP for placing on record his report , wherein he has recommended admission of the application. Heard the Counsel for applicant and the said report is taken on record. **IA 406/2024 is thus disposed of.**

The main C.P is **Reserved for Orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**